

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : AMIT KHANDELWAL & ANR V/S JAI GURU RICE & SOYA INDUSTRIES PVT LTD & ORS

SECTION : 241/244 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. AMIT GUPTA, MS. MONICA NANDA, PCS

CP NO. 56/ALD/2020, CA NO. 103/2020

The matter was taken up today through Video Conferencing.

None present on behalf of the Applicant today.

Record shows that when the matter was on Board on 23.12.2020, none had put in appearance on that date and today also no one appears on behalf of the Applicant. Accordingly, the present petition is dismissed for non-prosecution.

- Sd -

Dated : 13.07.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)